

**SCHEDULE II  
FORM C  
PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND  
EMPLOYEES**

[Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

Date: 15-09-2023

To,  
Mr. Anil Agrawal (Liquidator)  
2006, Napier Town, Naudra Bridge  
Behind He n She Showroom  
Jabalpur - 482001

From,  
Rasnidhi Kumar & Bros.  
34, Ware House Road,  
Vinobapath,  
INDORE-452007

Subject: Submission of proof of claim in respect of the liquidation of STL Exports Limited under the Insolvency and Bankruptcy Code, 2016.

Sir,  
Rasnidhi Kumar and Bros. hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of STL Exports Limited (CIN: L27106MP1993PLC008010). The details for the same are set out below:-

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	RASNIDHI KUMAR & BROS
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF AN PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS OF ALL PARTNERS OR THE INDIVIDUAL)	PROPRIETORSHIP CONCERN PROPRIETOR-RAVINDRA KUMAR GUPTA PAN NUMBER-ABOPG0382J GST: 23ABOPG0382J1ZP <b>ANNEXURE-VI</b>
3.	ADDRESS AND E-MAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	RASNIDHI KUMAR & BROS. 34, WARE HOUSE ROAD, VINOBA PATH, INDORE-452007 E-MAIL- info@rasnidhi.com
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT LIQUIDATION COMMENCEMENT DATE)	RS 16,69,40,527.00 ( <b>Principal Amount Rs 5,92,66,610.00</b> + Interest Amount @24% up to 31-08-2023, Rs 10,76,73,917.00)
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN	1. A TOTAL OF 88 TAX INVOICES- LIST AND THE INVOICES ARE ENCLOSED AS







महाराष्ट्र MAHARASHTRA

2023

CC 206095



**FORM B**

**PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES**


*(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

Date: 27.09.2023

To  
The Interim Resolution Professional / Resolution Professional  
Mr. Anil Agrawal, 2006, Napier Town,  
Naudra Bridge, Behind He & She Showroom,  
Jabalpur, M. P. 482001 email: anilagrwalca1999@gmail.com

From  
[Khanna Industrial pipes Pvt Ltd]  
37, Kavita, 11<sup>th</sup> Road, Vithalnagar Society,  
JVPD Scheme, Juhu, Mumbai 400049

For KHANNA INDUSTRIAL PIPES PVT. LTD.

  
Director



and also at  
 1101, The Summit Business Bay,  
 WEH Metro Station, Opp PVR Cinema,  
 Andheri (East) Mumbai 400093. Email: [info@khannapipes.com](mailto:info@khannapipes.com)

Subject: Submission of proof of claim.

Madam/Sir,

[Khanna Industrial Pipes Pvt Ltd], hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of [STL Exports Limited]. The details for the same are set out below:

PARTICULARS	
1.	NAME OF OPERATIONAL CREDITOR KHANNA INDUSTRIAL PIPES PRIVATE LIMITED
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR CIN : U28910MH1984PTC034760  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL) 1. FRESH CERTIFICATE OF INCORPORATION 34760 DATED 10.12.1984 2. NEW CIN CERTIFICATE U28910MH1984PTC34760 DATED 10.12.1984
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE 37 KAVITA, VITHALNAGAR SOCIETY, JVPD SCHEME JUHU MUMBAI 400049 AND 1101 THE SUMMIT BUSINESS BAY WEH METROSTATION, OPP PVR ANDHER (EAST) MUMBAI 400093
4.	TOTAL AMOUNT OF CLAIM RS 3,87,25,793 I.E.Rs 1,33,95,793/- BEING THE PRINCIPAL AMOUNT AND 2,53,30,000 (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE) BEING THE AMOUNT OF INTEREST AND FURTHER INTEREST @ 21% TILL THE FINAL REALISATION
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED. 1. 1. Purchase Order details a. Purchase order dated 21 <sup>st</sup> Jan 2014 b. Purchase order dated 24 <sup>th</sup> Jan 2014 c. Purchase order dated 16 <sup>th</sup> Apr 2014 d. Purchase order dated 10 <sup>th</sup> Apr 2014 2. Invoice Details a. 44 Dated 31.05.2014 b. ,45 Dated 31.05.2014

For KHANNA INDUSTRIAL PIPES PVT. LTD.

  
Director

As per the reconciliation of the books kindly find the below mentioned outstanding due and further pointers as required:

1. Total outstanding due after reconciliation is Rs.3,26,233/-.
2. Services start date was 20<sup>th</sup> Oct. 2020.
3. All the tax invoices are shared in previous email for your reference.

STL Exports Ltd. (Invoice Amount)		
Sr. No.	Year	Amount
1	2020-21	70,343
2	2021-22	1,55,760
3	2022-23	1,55,760
4	2023-24	51,920
<b>Total</b>		<b>4,33,783</b>

STL Exports Ltd. (Payment Receipt)	
31-03-2021	57,550
05-08-2022	50,000
<b>Total</b>	<b>1,07,550</b>

Bank Details	
Bank	Indusind Bank
Account Name	Senomic Security Pvt. Ltd.
Account Number	201002604979
Branch	Bhaislay
IFSC	INDB0000536

<b>Total Outstanding</b>	<b>3,26,233</b>
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Request you to kindly acknowledge the email and share the last service date with the outstanding clearance.

Thanks & Regards,

Kunal Pandit

CEO

**Senomic Security Pvt. Ltd.**

Reg. Office: PH-1 Purnima Apartment 12-A Bhawanipur colony

Annapurna Road Indore (M.P) – 452009.

Contact No: +91 99779 91320.

Email: kunal@senomicsecurity.in / senomic2018@gmail.com

Website: www.senomicsecurity.in